

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judl./Misc./TDSAT/2024

Dated: 12th January, 2024

NOTICE

In continuation of this Tribunal's notice of even number dated 10th January, 2024, all concerned parties / Advocates are hereby informed that the sitting of Hon'ble Court No.1 of the Tribunal shall be made through virtual mode at 2:00 P.M. on 18.01.2024(Thursday)



Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum-Principal-Secretary, TDSAT
3. Director, TDSAT
4. Dy. Registrar, TDSAT
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. PPS (Court)
7. Notice Board
8. TDSAT, Website